

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS (SHRI R. K. JAI-CHANDRA SINGH) : (a) Yes, Sir.

(b) The rationale behind fixing above sizes is to ensure that plants are of minimum economic sizes, as recommended by Expert Committee, to obtain economies of scale and lower the cost of production.

(c) 7 units of Polyester Staple Fibre do not have at present the minimum economic size. However except one unit, all these units have been permitted to expand the capacity to the minimum economic size.

**Irregularities in construction of BHEL Township**

3777. SHRI D.N. REDDY :

SHRI MANIK REDDY :

Will the Minister of INDUSTRY be pleased to state :

(a) whether the attention of Government has been drawn to the news item appearing in the "Times of India" dated 20 July, 1986 according to which Central Vigilance Commission has detected irregularities involving lakhs of rupees in the construction of BHEL township's second phase at Noida ; and

(b) if so, Government's reaction thereon ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES (PROF. K. K. TEWARY) : (a) Yes, Sir.

(b) The point raised in the preliminary report of the Chief Technical Examiner of the Central Vigilance Commission will be investigated by BHEL and necessary action taken by the Company.

**Industrial policy in backward areas and training programme for Small entrepreneurs**

3778. SHRI RADHAKANTA DIGAL : Will the Minister of INDUSTRY be pleased to state :

(a) the salient features of the new Industrial policy in backward areas of the country ;

(b) whether Government are contemplating any scheme to impart training to small entrepreneurs to establish small industries ; and

(c) the number of such entrepreneurs trained in Orissa during 1985-86 and details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) One of the objectives of the Industrial Policy is to reduce regional imbalances by ensuring dispersal of industries to backward areas. With this objective in view, the Government provides various fiscal concessions and has liberalised the industrial licensing policy to encourage entrepreneurs to set up their units in backward areas. The details of concessions/incentives admissible to entrepreneurs for setting up industries in backward areas are given in the booklet "Incentives for Industries in backward Areas (Central Government and Central Financial Institutions) April, 1984" read with this Ministry's Press Note No. 14/2/83—DBA—I, dated 9-4-85, copies of which are available in Parliament Library.

(b) Government of India is already implementing a scheme of imparting training to small entrepreneurs since 1975. The Small Industries Service Institutes all over the country have been organising entrepreneurship development programmes to promote new entrepreneurship for setting up small industries. The scheme covers educated unemployed, technical personnel, women entrepreneurs, weaker sections and handicapped entrepreneurs.

(c) During the year 1985-86 in the State of Orissa, Small Industries Service Institute, Cuttack organised and conducted entrepreneurship development training programme at 3 places, i.e. Balasore, Cuttack, Bhubaneswar in which 125 candidates were trained.